

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2507
TO BE ANSWERED ON 31st JULY, 2017**

Review of Sarva Shiksha Abhiyan

2507. SHRI J.C. DIVAKAR REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether any instances of irregularities in the implementation of the Sarva Shiksha Abhiyan have been reported in the country and if so, the details thereof and action taken so far, State/UT-wise; and
- (b) the steps taken/proposed to be taken by the Government to implement the scheme effectively in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): States and UTs have reported some instances of financial irregularities under the Sarva Shiksha Abhiyan (SSA) programme that are at Annexure. To ensure effective implementation of SSA, there are robust monitoring systems in place which includes an annual audit by an independent Chartered Accountant empanelled with the Comptroller and Auditor General (CAG) of India, a regular CAG audit, a system of concurrent financial reviews, as well as regular internal audit. Component wise quarterly reviews, an annual Educational Management Information System (EMIS) and regular meetings with State officials are also held to ensure effective implementation of the programme. A Manual on Financial Management and Procurement also assists States in streamlining implementation and financial management.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO.2507 TO BE ANSWERED ON 31.07.2017 ASKED BY SHRI J. C. DIVAKAR REDDY REGARDING REVIEW OF SARVA SHIKSHA ABHIYAN.

Instances of irregularities reported by the States and UTs under SSA

Name of States	Year	Irregularity	Action Taken by States
Jharkhand	2012-13 2013-14	Complaint about mis-procurement of text books	Procurement procedures were not followed for text book & work book procurement. Government of India stopped the payment for the activity from SSA funds for 2013-14.
Maharashtra	2012-13	Audit findings of fraudulent withdrawal	Four employees were suspended and services of 2 contract employees were terminated.
Uttar Pradesh	2011-12 2011-12 & 2012-13	Audit findings of fraudulent withdrawal in district Bulandshahr and District Pratapgarh	The amount was recovered. Committee has enquired and submitted the report.
Rajasthan	2012-13	Audit findings of embezzlement by contract employee	State has taken appropriate action.
Odisha	2012-13	Audit findings of fraudulent withdrawal	Two employees were terminated.
Punjab	2013-14	Complaint about mis-procurement of library books	Further payment has been stopped for library books from SSA funds.
Jammu & Kashmir	2012-13	Report of misuse of funds in Baramulla district.	Officials involved in embezzlement have been placed under suspension.
